

## Annexure – 6

Name of the corporate debtor: Shree Vardhman Buildprop Private Limited; Date of commencement of CIRP: 29.04.2024 (Order served to IRP dated 30.04.2024); List of creditors as on: 22.05.2024

List of operational creditors (Employees)  
(Amount in Rs.)

| Sl. No. | Name of authorised representative, if any | Name of employee | Details of claim received |                | Details of claim admitted |                 |                        |   | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|---------|---|------------------|---------------------------|----------------|---------------------------|-----------------|------------------------|---|----------------------------|--|------------------------------------|------------------------------|-----------------|
|         |   |                  | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim | Whether related party? | % of voting share in CoC, if applicable |                            |  |                                    |                              |                 |
| 1       | NA  | NA               | NA                        | NA             | NA                        | NA              | No                     | NA                                      | NA                         | NA   | NA                                 | NA                           |                 |